

CITY CIVIL AND SESSION COURT MUMBAI  
In The Court Of: HHJ. SHRI S. U. WADGAONKAR  
COURT 47 ADDL SESSIONS JUDGE  
Criminal Cases Listed on 23-09-2020

Sr No	Cases	Party Name	Advocate Name
Urgent Cases			
EVIDENCE			
1)	<a href="#">SPL CASE CBI/100003/2004</a>	CBI EOW MUMBAI Versus Nitesh Sadarangani 2 Oth.	SPP Adv. Sachwani
EVIDENCE PART HEARD			
2)	<a href="#">SPL CASE CBI/100083/2014</a>	The State CBI EOW Versus Brian Mario Castelino and ors.	